GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

STARRED QUESTION NO:162 ANSWERED ON:01.12.2009 ALLOCATION UNDER PDS Mahajan Smt. Sumitra;Thamaraiselvan Shri R.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has reduced the allocation to Various States under Public Distribution System (PDS), Targeted Public Distribution System (TPDS) and Antyodaya Anna Yojana (AAY) and other welfare schemes;
- (b) the details of allocation and off-take of various commodities during the last three years and the current year, commodity, scheme, State and year-wise;
- (c) whether some State Governments have urged the Union Government to restore their original quota and/or allocate additional quota; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a), (b), (c) & (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO.162 DUE FOR ANSWER ON 01.12.2009 IN THE LOK SABHA.

(a)to(d): Government allocates foodgrains to States & UTs under Targeted Public Distribution System (TPDS) based on allocation norms. For 6.52 crore Below Poverty Line (BPL) families [which include 2.43 crore Antyodaya Anna Yojana (AAY) families], foodgrains are allocated to all States & UTs at the scale of 35 kg per family per month. There is no change in the allocations made for the BPL & AAY families.

For the Above Poverty Line (APL) families, Government allocates foodgrains to States & UTs based on availability of foodgrains in the Central Pool and offtake levels in the past. The present allocations under this category range between 10 to 35 kg per family per month. For Other Welfare Schemes (OWS), foodgrains are allocated based on their assessed requirement.

Details of allocations and offtake of rice and wheat under TPDS and Other Welfare Schemes during last three years and current year are given in Annex-I.

Requests have been received from some State Governments for increasing allocations of foodgrains under TPDS. Depending upon the stocks of foodgrains available in the Central Pool, additional allocations have been made to such States under APL category. As compared to last year, the allocations under this category for current year have been increased from 11.2 million tons to 19.02 million tons. A comparative statement on APL allocations made during 2008-09 and 2009-10 is given in Annex-II.